

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 164 of 2014 &
I.A. No. 263 of 2014

Dated : 8th August, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Talwandi Saho Power Ltd. ...Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Ms. Ruth Elwin

Counsel for the Respondent (s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2
Mr. Sakesh Kumar for R.1

ORDER

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 26.08.2014 after serving copy on the other side.

Post the matter for hearing on **27.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js